

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
BOMBAY BENCH, BOMBAY.

Original Application No.1199/92.

Smt. Sudha Raghunath Joshi.

.... Applicant.

V/s.

The Director of Audit,
Post & Telecommunication & Ors.

.... Respondents.

Coram: Hon'ble Vice-Chairman, Shri M.S.Deshpande,
Hon'ble Member(A), Ms.Usha Savara.

Appearances:-

Applicant by Smt.N.P.Karnik.
Respondents by Shri J.G.Sawant.

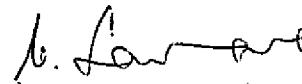
Oral Judgment:-

Per Shri M.S.Deshpande, Vice-Chairman Dt. 5.3.1993.

Heard Smt.N.P.Karnik for the applicant and
Shri J.G.Sawant for the respondents.

We also had the advantage of looking into
the record of the Departmental Promotion Committee which
was produced by the counsel for the respondents and
we find that no exception can be taken to the selection
of the respondents in preference to the applicant.

Application is dismissed summarily.


(USHA SAVARA)
MEMBER(A)


(M. S. DESHPANDE)
VICE-CHAIRMAN

B.